

The Deputy Minister of External Affairs (Shri Anil K. Chanda): Yes.

AMELIORATION OF BACKWARD CLASSES

***531. Shri Barman:** Will the Minister of Planning be pleased to state the broad principles and objectives for which the State Governments have provided rupees 23 crores for the amelioration of backward classes, as indicated at page 205 of the Five Year Plan?

The Deputy Minister of Irrigation and Power (Shri Hathi): The broad principles for which the money in question is to be provided have been laid down in Chapter XXXVII of the Five Year Plan. The programmes include schemes for the building of roads, the improvement of water supply, the provision of irrigation, the development of agriculture, animal husbandry and cottage industries, and for increased educational and medical facilities.

Lungies AND Saronges FOR BURMA

***532. Shri Muniswamy:** Will the Minister of Commerce and Industry be pleased to state whether it is a fact that by the Indo-Burma trade agreement made between the two countries, the Government of Burma have agreed to import from India certain quantities of lungies and saronges?

The Minister of Commerce (Shri Karmarkar): No, Sir.

SINDRI FERTILISER FACTORY

***533. Shri Lakshmidhar Jena:** Will the Minister of Production be pleased to state:

(a) whether Indian engineers are being trained in the Sindri Fertiliser Factory to replace the foreign experts; and

(b) if so, how many years it will take to run the Sindri Factory entirely by Indians?

The Minister of Production (Shri K. C. Reddy): (a) Yes.

(b) It is difficult to make a definite forecast, but every effort is being

made by the Company to train up Indians to take full responsibility as early as possible.

EXPORT OF IRON ORE

***534. Shri Deogam:** Will the Minister of Commerce and Industry be pleased to state whether it is a fact that trade contracts for sale of iron ore are made long in advance?

The Minister of Commerce (Shri Karmarkar): Government understand that there is no uniform practice in the matter.

AERATED WATER BOTTLES

***535. Shri Joachim Alva:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the Government of India completely prohibited in 1948 the import of aerated water bottles and in particular those classified as Codd's aerated water bottles on the ground of promoting public health and development of indigenous industries?

(b) If so, why have Government changed this policy in the shape of granting Import Licences?

The Minister of Commerce (Shri Karmarkar): (a) No, Sir.

(b) Does not arise.

LOCAL DEVELOPMENT WORKS

***536. Shri Muniswamy:** (a) Will the Minister of Planning be pleased to state the number of schemes sponsored under the head "Local Development Works" as stated in the Five Year Plan?

(b) How is the provision of rupees fifteen crores to be spent for such schemes?

(c) Has distribution been made so far of this amount?

(d) If so, what agencies have received the amount?

(e) What is the nature of co-operation that is expected from the public?

(f) How do the State Governments participate in such schemes?